Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of creditor	Summar	y of claims received	Summary o	of claims admitted	of continge	Amount of claims not admitted	Amount of claims under	Details in Annexure	Remar ks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted	nt claims		verificatio n		
1	Secured financial creditors belonging to any class of creditors	0	0.00	0	0	0	-	-	1	0
2	Unsecured financial creditors belonging to any class of creditors	0	0.00	0	0.00	0	0	0	2	0
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0.00	0	0	0	0	0	3	0
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0.00	0	0	0	0	0	4	0
5	Operational creditors (Workmen)	0	0.00	0	0.00	0	0	0	5	0
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	0
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	0

	Total	1	853154044	1	853154044	0	0	0		0
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	0
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	853,154,044	1	853,154,044			0	8	0

SI.	Name of	Identifica	Details o	f claim		D	etails of cla	aim admitte	ed		Amount	Amount	Amount	Amount	Remark
No.	creditor	tion No.	Date of	Amount	Amount	Nature	Amount	Amount	Whethe	% of	of	of any	of claim	of claim	s, if any
			receipt	claimed	of	of claim	covered	covered	r	continge	mutual	not	under		
					claim		by	by	related	share in	nt claim	dues,	admitted	verificati	
					admitte		security	guarantee	party?	CoC		that may		on	
					d		interest	•				be set- off			
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

SI.	Name of	Identifica	Details o	f claim		D	etails of cla	aim admitte	ed		Amount	Amount	Amount	Amount	Remarks,
No.	creditor		Date of receipt	Amount claimed	Amount of claim admitte d	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whethe r related party?	% of voting share in CoC	of contingen t claim	of any mutual dues, that may be set- off		of claim under verificatio n	if any
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

Name of the corporate debtor: Lucra Jewels Private Limited ; Date of commencement of CIRP: 13.03.2019; List of creditors as on: 28.09.2019

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Name of the corporate debtor: Lucra Jewels Private Limited ; Date of commencement of CIRP: 13.03.2019; List of creditors as on: 28.09.2019

SI.	Name of	Details	of claim	Ι	Details of cl	aim admitt	ed			Amount	Amount	Amount	Amount	Remarks
No.	cre- ditor	Date of	Amou nt	Amount	Nature	Amount	Amount	Whether	%	of conti-	of any	of claim	of claim	, if any
		rec eipt	clai med	of claim	of claim	covered	covered	related	voting	ngent	mutual	not	under	
				admitte d		by secur	by guar	party?	share in	claim	dues,	admitted	verifica-	
						-ity	antee		CoC		that may		tion	
						interest					be set-off			
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

			Annexure-4					
Name o	f the corpora	te debtor: Lucra Jewel	s Private Limited ; Date of commencement of CIRP: 13	3.03.2019;	List of cred	litors as on:	28.09.2019)
		List of unsecured fin	ancial creditors (other than financial creditors belongin	ng to any c	lass of cred	itors)		
								(

SI.	Name of	Details o	f claim		Details	of claim a	dmitted		Amount	Amount	Amount	Amount	Remarks,
No.	cre- ditor	Date of	Amount	Amount	Nature	Amount	Whether	% of	of conti-	of any	of claim	of claim	if any
		receipt	claimed	of claim	of claim	covered	related	Voting	ngent	mutual	not	under	
				admitted		by guar-	party?	share in	claim	dues,	admitted	verificatio	
						antee		CoC		that may		n	
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

Name of	the corporate	e debtor: L	ucra Jewel	s Private L	-		encement o	,	.03.2019; I	List of cred	itors as on:	28.09.2019)
SI.	Name of	Name of	Details of	claim		Details	s of claim a	dmitted	Amount	Amount	Amount	Amount	Remarks,
No.	authorise d represent a- tive, if any	man	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicabl e	ngent claim	of any mutual dues, that may be set-off	of claim under verificat ion	of claim not a dmitted	if any
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

Annexure-5 List of operational creditors (Workmen) terr Lucre Louis Brivete Limited - Data of commencement of CIDB: 13-03-2010; List of creditors on en 28-00-2010

						List	of operation	onal credito	ors (Employ	vees)				
SI.	Name of	Name	em	Deta	ils of	Ι	Details of cl	aim admitt	ed	Amount	Amount	Amount	Amount	Remarks,
No.	authorise		ſ	Date of	Amount	Amount	Nature	Whether	% of	of contin-	of any	of claim	of claim	if any
	d of			receipt	claimed	of claim	of claim	related	voting	gent	mutual	under	not	
	represent			_		admitted		party?	shar e in	claim	dues, th	verifica -	admitted	
	a- tive, if								CoC, if		at may	tion		
	any								applicabl		be set- off			
									e					
NA	NA	NA		NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

Annexure-6 Name of the corporate debtor: Lucra Jewels Private Limited ; Date of commencement of CIRP: 13.03.2019; List of creditors as on: 28.09.2019 List of operational creditors (Employees)

List of operational creditors (Government dues)
Name of the corporate debtor: Lucra Jewels Private Limited ; Date of commencement of CIRP: 13.03.2019; List of creditors as on: 28.09.2019

SI.	Name of	Identifica	Details of	f claim		D	etails of cla	aim admitte	ed		Amount	Amount	Amount	Amount	Remark
No.	creditor	tion No.	Date of	Amount	Amount	Nature	Amount	Amount	Whethe	% of	of	of any	of claim	of claim	s, if any
			receipt	claimed	of	of claim	covered	covered	r	voting	continge	mutual	not	under	
					claim		by	by	related	share in	nt claim	dues,	admitted	verificati	
					admitte		security	guarantee	party?	CoC		that may		on	
					d		interest					be set- off			
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

List of operational creditors (other than workmen, employees and Government dues) Name of the corporate debtor: Lucra Jewels Private Limited ; Date of commencement of CIRP: 13.03.2019; List of creditors as on: 28.09.2019 Details of claim received Details of claim admitted Amount of any

SI. No.	Name of creditor	Identification No.	Date of receipt	Amount claimed	claim	Nature of claim	by security	covered by	Whether related party?	voting	of continge nt claim	dues,	of claim not admitted	under	Remarks, if any
						operational									
	1 SRS Limited	L74999HR2000PLC040183	17.04.2019	853,154,044	853,154,044	Creditor	NIL	NIL	No	100	NA	NIL	NIL	NIL	

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Sl. No	Name of	Details of		Details of clai					Amount	Amount	Amount	Amount	Remarks,
	cre	Date of	Amount	Amount	Nature	Amount	Amount	Whethe	of contin	of any	of claim	of claim	if any
	-ditor	receipt	claimed	of	of claim	co vered	co vered	r	-gent	mutual	not	under	
				claim		by	by	related	claim	dues,	admitted	verifica-	
				admitte		Security	guarantee	party?		that may		tion	
				d		interest				be			
										set-off			
NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

Annexure – 9Name of the corporate debtor: Lucra Jewels Private Limited ; Date of commencement of CIRP: 13.03.2019; List of creditors as on: 28.09.2019 List of other creditors (Other than financial creditors and operational creditors)